

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 294
ANSWERED ON 27/11/2024

ASSISTANCE TO PANCHAYATS TO PRODUCE RENEWABLE ENERGY

294. SHRI CHUDASAMA RAJESHBHAI NARANBHAI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has any policy/proposal to introduce a scheme to provide financial assistance to village panchayats which can produce one mega watt capacity of renewable energy to incentivise and localise power generation ;
- (b) if so, the details thereof;
- (c) whether the Union Government has received any request from the Government of Gujarat for financial assistance for establishment of local power grids; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) Presently, Ministry do not have any proposal to introduce a scheme to provide financial assistance to village panchayats which can produce one mega watt capacity of renewable energy to incentivise and localise power generation.

However, under Component A of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Renewable Energy Plants of capacity upto 2 mega-watt can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations.

Under this Component Procurement Based Incentive (PBI) is provided to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying renewable power. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant.

In addition, the PM Surya Ghar: Muft Bijli Yojana also has a component for development of one village in each district of the country as Model Solar Village. The village will be selected based on challenge mode and the selected village will be provided a central grant of Rs. 1 crore for transitioning to a solar powered village.

(c) & (d)

Under Green Energy Corridor (GEC) Phase-I, central financial assistance upto 40% of the cost of creation of Intra-State Transmission System has been provided to eight renewable energy rich states including the state of Gujarat.

Under GEC Ph-I, a project for setting up of 1908 ckm transmission lines and 7980 MVA capacity substations with approximate cost of Rs. 2187 crore has been sanctioned for the state of Gujarat.

Similarly, under Green Energy Corridor (GEC) Phase-II, central financial assistance upto 33% of the cost of creation of Intra-State Transmission System is being provided to the seven states, including the state of Gujarat.

Under GEC Ph-II, a project for setting up of 2470 ckm of transmission lines and 7460 MVA capacity substations with approximate cost of Rs. 3636 crore has been sanctioned for the state of Gujarat.
